

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015
APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 10th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. ...Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Sandeep Mahapatra
Mr. Kamil Khan
Mr. Sandeep Kumar
Mr. Rajat Navet
Ms. Sanya Talwar
(in A.No. 105/15)

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Aditi
Ms. Sumiti Yadava for R-1
Mr. Sacchin Puri, Sr. Adv.
Mr. Sandeep Mahapatra for R-2
(In A.No. 172/15)

Md. Ehraz Zafar
Mr. Sushant Chaturvedi.
Mr. Divyam Dhyani for PNGRB

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail (India) Ltd. ...Appellant(s)
Vs.
Sabarmati Gas Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Sandeep Mahapatra
Mr. Kamil Khan

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Aditi
Ms. Sumiti Yadava for SGL/R-1
Md. Ehraz Zafar
Mr. Sushant Chaturvedi.
Mr. Divyam Dhyani for PNGRB

ORDER

As agreed by the learned counsel for both parties, list these matters for further hearing on **19.07.2019 (Friday)**.

(B.N. Talukdar)
Technical Member (P&NG)
kt/m

(Justice Manjula Chellur)
Chairperson